

IN THE HIGH COURT OF JHARKHAND AT RANCHI**W.P.(S) No.411 of 2020**

Sanjeev Kumar Mishra & Ors.

..... Petitioners

Versus

The State of Jharkhand & Ors.

..... Respondents

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners

: Mr. Amit Kumar Tiwari, Advocate

For the Respondent-State

: Mr. Ravi Kerketta, A.C. to A.A.G-IV

05/Dated: 07/07/2020

Heard, Mr. Amit Kumar Tiwari, learned counsel for the petitioners and Mr. Ravi Kerketta, learned counsel for the respondent-State.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Respondent-State is directed to file counter-affidavit within four weeks.

Post the matter on 20.08.2020.

(Sanjay Kumar Dwivedi, J.)

Satyarthi/